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SLP(C)No. 20870 OF 200

ITEM No.45

Court No. 6

SECTION XI  
A/N MATTER

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.20870/2000

(From the judgement and order dated 19/08/1998 in WP 4457/97  
of The HIGH COURT OF ALLAHABAD, LUCKNOW BENCH )

STATE OF U.P. & ORS

Petitioner (s)

VERSUS

M/S. SUPER POLYPLAST P.LTD.

Respondent (s)

( With Appln(s). for c/delay in filing SLP and for c/delay in refiling  
SLP )

With  
SLP(C)No.20872/2000, SLP(C)No.20873/2000, SLP(C)No.6020/2001

Date : 14/01/2002 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. RAJENDRA BABU  
HON'BLE MR. JUSTICE DORAISWAMY RAJU

For Petitioner (s)

Mr. Ajay K. Agrawal., Adv.  
Ms. Alka Agrawal, Adv.

For Respondent (s)

Mr. Jitendra Mohan Sharma, Adv.  
Mr. Sandeep Singh, Adv.  
Mr. Sanjay Kumar Sharma, Adv.

UPON hearing counsel the Court made the following  
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....J.....  
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Adjourned for two weeks.

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Charanjit

[ Om Prakash ]  
Court Master